GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2965 ANSWERED ON 18/03/2025

HOUSES TO MAHARASHTRA UNDER PMAY-G

2965. ADV GOWAAL KAGADA PADAVI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the target set for Maharashtra under Pradhan MantriAwasYojana-Gramin (PMAY-G) which was launched to provide assistance and houses to those who are really deprived is low, if so, the reasons therefor;
- (b) the details of criteria on which the target set;
- (c) whether beneficiaries of PMAY-G in NandurbarLok Sabha Parliamentary constituency have a pucca house, if so, the details thereof;
- (d) the reasons for delay in payment of installments to beneficiaries under the said scheme; and
- (e) whether steps have been taken by the Government to solve the issues in rural areas, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): No. The Ministry has already allocated target of 33.41 lakh houses for the State of Maharashtra under the PMAY-G against which as of 12.03.2025, the State has given sanctions to 32.17 lakh beneficiaries, first installment of assistance has been released to 28.03 lakh beneficiaries and 12.76 lakh houses are already completed. A total of 13.29 lakh eligible beneficiaries are remaining in the existing Awaas+ 2018 database for the State of Maharashtra which are not covered within the targets allocated till date. The Government of India has approved the implementation of the scheme for 5 more years for constructing 2 crore additional houses. Approval has been provided for saturating the Awaas+ (2018) list (after updation) and balance eligible households in Socio Economic

Caste Census (SECC) 2011 based Permanent Wait List, by providing assistance within overall ceiling of 2 crore pucca houses.

(b): The Ministry of Rural Development is implementing the Pradhan MantriAwaasYojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under PMAY-G, the universe of eligible beneficiaries includes all the houseless and households living in zero, one or two rooms with kutcha wall and kutcha roof (kutcha houses) as per Socio - Economic Caste Census (SECC) 2011 &Awaas+ 2018 survey data. The beneficiaries are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under SECC 2011. parameters/criteria are applied both on SECC 2011 and Awaas+, 2018 survey databases and then they are further subjected to due verification by Gram Sabha and an appellate process thereafter to arrive at the final list of eligible beneficiaries.

The targets to the States and Union Territories (UTs) are allocated from the SECC 2011 based Permanent Wait List (PWL) and the existing finalisedAwaas+ 2018 survey list based on the number of eligible beneficiaries remaining and performance of the States/UTs. The SECC 2011 based PWL has been saturated for all States/UTs and Awaas + 2018 survey list has been saturated through allocation of targets for 22 States/UTs namely, Arunachal Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Kerala, Meghalaya, Mizoram, Manipur, Nagaland, Odisha, Punjab, Sikkim, Tripura, Uttar Pradesh, Uttarakhand, Andaman and Nicobar Islands, Dadra and Nagar Haveli and Daman & Diu, Lakshadweep, Andhra Pradesh, and Ladakh.

In addition, the Government of India has provided approval for updating the Awaas + list for identifying additional eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Government of India, Awaas + survey is being conducted through Awaas + 2024 Mobile App for identification of additional eligible rural households under PMAY-G.

(c): Under PMAY-G, the Ministry allocates target to the State considering it as one unit and the District/Block/Gram Panchayat-wise targets are fixed by the State Government. The NandurbarLok Sabha Parliamentary Constituency comprises of 4 blocks of Nandurbar district, namely Akkalkuwa, Shahada, Nandurbar&Nawapur and 2 blocks of Dhule district, namely

Sakri&Shirpur. In the areas falling within the NandurbarLok Sabha Parliamentary Constituency, the State of Maharashtra has fixed target for construction of 2,91,416 houses out of which as of 12.03.2025, 2,82,424 houses have been sanctioned to the beneficiaries and 1,21,286 pucca houses are already completed.

(d): The Central Assistance under PMAY-G is released directly to the State/UT considering the State/UT as a unit. Further release of these funds to beneficiaries in progress linked installments, is done by the respective State/UT Governments. Under the PMAY-G, overall the States/UTs have given sanctions to 3.55 crore beneficiaries, released first installment of assistance for 3.23 crore beneficiaries, second installment of assistance for 2.87 crore beneficiaries, 3rd installment of assistance for 2.72 crore beneficiaries and 2.72 crore houses are completed as of 12.03.2025. In the State of Maharashtra, first installment of assistance has been released to 28.03 lakh beneficiaries, second installment of assistance to 14.15 lakh beneficiaries, third installment of assistance to 12.86 lakh beneficiaries and 12.76 lakh houses are completed.

The State/District/Block/Gram Panchayat level details of targets allocated, houses sanctioned, release of installments of assistance and house completion under PMAY-G, can be seen at the programme website at AwaasSoft----->Reports----->House progress against the target financial year.">the target financial year.

- (e): Under PMAY-G, assistance is released to beneficiaries by the State Government in minimum 3 instalments, which are linked to stages of construction of a house. The Ministry is taking the following steps to ensure timely release of installment of assistance and house completion under PMAY-G:
- i. Regular review of progress at the level of Ministry.
- ii. Launch of dedicated PMAY-G analytic Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.
